

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 293 of 2019

IN THE MATTER OF:

Brillio Technologies Pvt. Ltd.

...Appellant

Versus

Registrar of Companies & Anr.

...Respondents

For Appellant: Counsel appeared but did not mark appearance

For Respondents: Counsel appeared but did not mark appearance

O R D E R

10.02.2020 It is stated that pleadings are complete.

List the Appeal 'for admission (after Notice)' on 25th March, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md